Interim Resolution Professional / Resolution Professional : Arun Kapoor IBBI Registration No.IBBI/IPA-003/IP-N00030/2017-18/10230 Name of the corporate debtor:Peacock Construction Private Limited ; Date of commencement of CIRP:31.12.2019.; List of creditors as on: 14.0 List of operational creditors (Government dues)

(Amount in Rs.)

SI.	Details of Claimant			Details of claim received		Details of			
No.	Depart ment	Government	Identifi cation	Date of	Amount	Amount of claim	Nature of	Amount covered	
			No.	receipt	claimed	admitted	claim	by security	
								interest	
	NIL				0	0			
	Total				0	0	0	0	

)1.2020.

f claim admitted			Amount of	Amount of any	Amount of claim	Amount of
Amount covered	Whether related	% of voting share in CoC	contingent claim	mutual dues,	not admitted	claim under
by guarantee	party?			that may be set-off		verification
	if applicable					
					0	
					0	
					0	
0		0	0	0	0	0

Remarks, if		
any		